

No. R(J-1)/Regular/665/2024

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing-in-person **at the Principal Seat at Bombay** and its Benches **at Nagpur, Aurangabad and High Court of Bombay at Goa** that : -

The maintenance activity of E-filing Portal (<https://filing.ecourts.gov.in/pdedev/>) is scheduled **from 9.00 pm on 16/12/2024 till mid-night (17/12/2024)**. During this period, E-filing portal will not be accessible.

Dated this 16th day of November 2024

By Order

Sd/-
I/c. Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.